

BENCH-II

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

T.A No. 256/KB/2017
(C.P NO.361/2006)

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19th July, 2017, 10.30 A.M

Name of the Company		J.K Agri Genetics Ltd & Ors.		
Under Section		391(1) & 394		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date	

19-07-2017 – TA No. 256/KB/2017 (CP No. 361/2016) – JK Agri Genetics Ltd. & Ors.

ORDER

No one is found present on repeated calls.

Fix the matter on 18-08-2017 for necessary orders.

Sd/-

MANORAMA KUMARI
MEMBER(J)